

**IN THE HIGH COURT OF JHARKHAND AT RANCHI****Cr. Revision No. 1070 of 2012**

Shiv Prasad Choubey ... .. Petitioner

Versus

1.State of Jharkhand

2.Dudhnath Tiwary ... .. Opp. Parties

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**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

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For the Petitioner : Mr. Anil Kumar, Senior Advocate

Ms. Nalini Jha, Advocate

For the State : Mr. Suraj Verma, Advocate

For the O.P. No.2 : Mr. Sanjay Kumar, Advocate

Through Video Conferencing

**7/09.09.2021** Learned counsel appearing for the opposite party No. 2

Mr. Sanjay Kumar has concluded his argument today.

Order is reserved.

**(Anubha Rawat Choudhary, J.)**

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